

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.46/(MAH)/2016
IA No. 32/2016 & CA NO. 50/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: Shri. Chandrashekhar Bellad
V/s.
M/s. Orion Offset Pvt. Ltd. & Ors.

01/05/17

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	B.S. MAHAPATRA	Adv. for Relop.	Bhramar
2	Dr S. K. Jadhav	PC & for petitioner	Seega

IA No. 32/2016 & CA No. 50/2016
IN
TCP No. 46/397-398/CLB/MB/MAH/2016

1. The Learned Counsel for both the sides are present.
2. By the Order of the Bench adjourned to **05.07.2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 01.05.2017